

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.168/96

Date of order:21.11.2000

1. N.R.Choudhary, S/o Sh.K.R.Choudhary, R/o III/4, ETDC Colony, Malviya Nagar, Jaipur working as Caretaker-cum-security Supervisor
2. P.K.Sarkar, S/o Shri M.L.Sarkar, R/o III/2, ETDC Colony, Malviya Nagar, Jaipur, working as Store Asstt. cum Librarian.
3. Surendra Sharma, S/o Shri K.C.Sharma, R/o II/4, ETDC Colony, Malviya Nagar, Jaipur working as UDC.
4. Devi Singh, S/o Shri Bhora Ram Dhaked, R/o Shri Ram Vihar Colony, Jagatpura, Jaipur working as UDC.
5. Ram Karan Sharma, S/o Shri Girdhari Lal, R/o Vidhani, Distt.Jaipur working as LDC.
6. R.G.Morya, S/o Shri Sadha Ramji, R/o II/1, ETDC Colony, Jaipur, working as Stenographer.
7. M.K.Jain, S/o Shri Sumer Chand Jain, R/o II/1 ETDC Colony, Jaipur, working as UDC.
8. Mahaveer Singh, S/o Shri Bhopal Singh, R/o I/6, ETDC Colony, Jaipur, working as Chowkidar.
9. Gugan Singh, S/o Shri Berisal Singh, R/o I/4, ETDC Colony, Jaipur, working as Chowkidar.
11. Hari Kumar C.G, S/o late Shri Gopala Kurup, R/o Barakat Nagar, Jaipur, working as LDC.
12. Radhey Lal, S/o Sh.Swaroop Chand, R/o Plot No.S-10, Shastri Marg, Adarsh Nagar, Jaipur working as Safaiwala.
13. Moti Lal, S/o Sh.Mangal Ram, R/o Jhalana Kachchi Basti, Jaipur, working as Safaiwala.
14. Bhanwar Lal, S/o Shri Mahadev Meena, R/o Tonk Phatak, Jaipur, working as Mali.
15. Smt.Saroj Nagori, W/o late Shri Vinod Kumar, R/o Johari Bazar, Jaipur, working as Peon. All are working in ETDC, Jaipur.

...Applicants.

Vs.

1. Union of India through the Secretary to the Govt of India, Deptt.

of Electronics, 6, CGO Complex, Lodi Road, New Delhi.

2. Director General, Standardisation, Testing & Quality Control Directorate, Electronics Niketan, 6,CGO Complex, Lodi Road, New Delhi.
3. Director, Electronics Test & Development Centre, Malviya Industrial Area, Jaipur.

...Respondents

Mr.P.P.Mathur - Counsel for Applicants.

Mr.Hawa Singh Proxy of Mr.V.S.Gurjar - Counsel for respondents.

CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Hon'ble Mr.Gopal Singh, Administrative Member.

PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

In this Original Application under Sec.19 of the Administrative Tribunals Act, 1985, the applicants make the following prayers:

- (i) The respondents may be directed to frame the necessary rules which have been proposed a number of occasion;
- ii) the respondents may be directed to apply the rules of recruitment and promotion which are applicable to the employees of the Deptt. of Electronics posted in the Headquarter office of the Department.
- iii) the respondents may be directed to provide at least 2 promotional avenues to the applicants; and
- iv) the applicants may be given higher promotions with retrospective effect with they are entitled to get promotions.

2 Reply was filed. In the reply it is stated that there is no inaction on the part of answering respondents and the action required for framing of Recruitment Rules has been taken and the Ministry concerned is examining the entire matter. It is also mentioned in the reply that a three Members Committee has been formed to examine the matter carefully.

3. Heard the learned counsel for the parties and also perused the whole record.

4. In view of the submissions made on behalf of the respondents in

the reply, it would be only appropriate to direct the respondents to expedite the matter.

5. We, therefore, dispose of the O.A with the direction to the respondents to expedite the matter.

6. No order as to costs.

(Gopal Singh)

(Gopal Singh)

Member (A).

S.K. Agarwal

(S.K. Agarwal)

Member (J).